

52

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 35/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Mr. Prateek Kumar

V/s.

M/s. Synergyone Infrastructure & Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111-111A of the Companies Act 1956
and 58, 59 of the Companies Act, 2013.

Adv. Shraddha

S. No. 52	NAME	DESIGNATION	SIGNATURE
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Adv. Shraddha Shinde
for Applicant

H/F. Adv. Yogesh K. Deshpande

Shinde

ORDER

Company Appeal 35/58, 59/NCLT/MB/MAH/2014

List this matter on 03.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)